

(a) whether to facilitate the corporate sector to instal pollution control measures in factories, recommendations have been made to make available loans on soft term basis ;

(b) whether these have been examined ; and

(c) if so, the outcome thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI Z.R. ANSARI) : (a) No such recommendation has been received.

(b) and (c) Dose not arise.

[*Translation*]

Cut in Seventh Plan Outlay for Uttar Pradesh

2436. SHRI RAJ KUMAR RAI : Will the Minister of PLANNING be pleased to state :

(a) whether the average per capita annual income has adversely been affected due to effecting heavy cut in the Seventh Five Year Plan outlay for Uttar Pradesh ;

(b) whether due to this, there is possibility of unexpected increase in the number of unemployed persons in the State ; and

(c) the action being taken by Union Government to provide employment opportunities ?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI A. K. PANJA) : (a) to (c) Seventh Plan outlay for Uttar Pradesh is fixed at Rs. 10447 crores against Sixth Plan approved outlay of Rs. 5850 crores. State Plans are finalised in the light of availability of resources and plan priorities. The central element in the development strategy of the Seventh Plan is the generation of productive employment. National poverty alleviation programmes namely, the Integrated Rural Development Programme, the National Rural Employment Programme and the Rural Landless Employment Programme are aimed at creating employment opportunities in the rural areas.

The self employment scheme for educated unemployed youth is under implementation in the country. During the Seventh Plan, the rate of growth of employment opportunities is expected to be higher than the rate of growth of labour force. Hence, the question (a) and (b) does not arise.

[*English*]

Licence for Manufacture of VCRs and Microwave Ovens

2437. SHRI V. TULSIRAM : Will the PRIME MINISTER be pleased to state:

(a) whether Government have decided to issue industrial licences for the manufacture of VCRs and microwave ovens only to those units which give a commitment to indigenise within four years of starting production ;

(b) if so, the number of companies to be given such licences in the first instance ;

(c) how many such companies will be given licences in Andhra Pradesh ;

(d) the expected production of VCR and microwave oven indigenously by the end of 1990 and the extent to which the need will be met ; and

(e) the estimated foreign exchange to be saved ?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI SHIVRAJ V. PATIL) : (a) Government propose to issue industrial licence for the manufacture of VCR and microwave ovens only to such parties as are prepared to commit sizeable investments for suitable vertical integration, with an accelerated phased manufacturing programme, and which have the requisite in-built capacity to keep pace with the changing technology.

(b) and (c) The applications received are at present being scrutinized by an inter-departmental Task Force.

(d) The estimated demand for VCR and Microwave ovens in 1989-90 is as under :—

VCRs	5 lakh nos.
Microwave Ovens	30,000 nos.

The demand is expected to be met indigenously.

(e) It is not possible to calculate the saving in foreign exchange at this stage.

#### Collaboration Agreements with Japan in Electronics

2438. SHRI BRAJAMOHAN MOHANTY : Will the PRIME MINISTER be pleased to state :

(a) how many collaboration agreements have been signed with Japan in the field of electronics and the areas of Technology covered ;

(b) whether any agreement has been signed or is proposed to be signed for colour picture tubes, V.C.R. (decks) and colour T.V. components ;

(c) how many of those collaboration agreements have been signed with public sector undertakings and how many with private sector undertakings ;

(d) whether any study has been made about its impact of indigenous production and indigenous industries ; and

(e) whether the collaboration agreements stipulate transfer of up-to-date technology by Japan to India, and if so, details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI SHIVRAJ V. PATIL) : (a) Up to

end 1985, 112 collaborations have been approved with Japan and the areas include : Electronic component for TV, Radios etc., Analog Watches, Data Acquisition Systems, Floppy Disc Drives, single Multiplex Telecom system, Phono-cardiographs, micro-motors, two-way communication and Allied Equipment, Plain paper photo copiers, etc.

(b) In the area of Colour Picture tubes, a FC agreement has been signed between M/s. UPLC and M/s. Toshiba for the manufacture of CPTs, but this was still to be taken on record. Similarly, M/s. PDDL propose to sign a FC agreement with M/s. Hitachi for CPTs for which the FC terms have already been approved. The FC agreement for the manufacture of VCR Decks between M/s. BPL, Bangalore and M/s. Sanyo, Japan has been taken on record. In the area of CTV components the FC agreement between Electronic Research Pvt. Ltd. and M/s. Sanyo has also been taken on record. Similarly, M/s. Electronic Consortium and M/s. Matsushita, Japan signed an agreement which has yet to be taken on record.

(c) Out of 112 technical collaborations approved, 29 are with Public Sector Undertakings and remaining are with Private Sector parties.

(d) Yes Sir, Import of technology is allowed only on a case to case basis after examining all aspects including its impact on the indigenous production.

(e) Yes Sir. The general procedure followed in ensuring transfer of upto date technology from Japan to India is the same as followed with respect to other countries.

#### Evaluation of Researches Utilised by Industries

2439. SHRI A. S. GOUNDER : Will the PRIME MINISTER be pleased to state :

(a) whether the researches undertaken by laboratories of Council of Scientific and Industrial Research during the last few years and their utilisation by industries have been evaluated ;

(b) if so, the results of the same ; and